

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 01.09.2022 (THURSDAY)**

**COURT OF CHAIRPERSON**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 916 of 2022	Gaurav Agarwal Vs. CA Devang P Sampat	Naveen Hegde	Gaurav Adusumalli Priyashree Sharma
2.	Comp. App. (AT) (Ins) No. 1035 of 2022 & I.A No. 2959 of 2022 <b>(With Defects)</b>	Dinesh Mehta Vs. Amit Kumar Mehta & Anr.	Santosh Kumar	
3.	Comp. App. (AT) (Ins) No. 1036 of 2022 I.A. No. 2997 of 2022	Hyline Mediconz Pvt. Ltd. Vs. Anandaloke Medical Centre Pvt. Ltd.	Pankaj Jain	

### **For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 1042 of 2021 & I.A. No. 672 of 2022	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun Khanna	Meenakshi Rawat Rajesh Cheetri-R1-R3 Neeha N Avinash RKhanoklarR4
5.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee
6.	Comp. App. (AT) (Ins) No. 121 of 2022	Kanchan Dutta Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Indranil Ghosh	Sumesh Dhawan Vatsala Kak-R1 & R2 Vikky Dang-R5
7.	Comp. App. (AT) (Ins) No. 301 of 2022	Continuous Dyeing and Printing Mills Vs. Bhavika Apparels Pvt. Ltd.	Mani B. Sinha	Pulkit Raswant Vipul Rana

8.	Comp. App. (AT) (Ins) No. 402 of 2022	Satya Narayan Gupta Vs. Yaduka Financial Services Limited & Anr.	Naresh Kr. Sejvani	Sourojit Dasgupta Ajay Kr. Agarwal
9.	Comp. App. (AT) (Ins) No. 578 of 2022	MLS LED Ltd. Vs. HQ Lamps & Manufacturing Company Pvt. Ltd.	Abhishek Malhotra	Varsha Banerjee Alok Dhir
10.	Comp. App. (AT) (Ins) No. 593 of 2022	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Sammelan Tea and Beverages Pvt. Ltd. & Ors.  <b>With</b>	Amit Kasera	Abhijeet Sinha Shaunak Kashyap Usha Nath Banerjee -R1 Soumya Dutta
11.	Comp. App. (AT) (Ins) No. 628 of 2022	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd. & Ors.  <b>With</b>	Amit Kasera	Ushanath Banerjee Chitresh Saroigi Soumya Dutta-R1 Rishav Banerjee-R2 Madhumita Bhattacharjee-R4
12.	Comp. App. (AT) (Ins) No. 754 of 2022	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Sammelan Tea and Beverages Pvt. Ltd. & Ors.  <b>With</b>	Amit Kasera	Avishek Guha Ushanath Banerjee Chitresh Saroigi Soumya Dutta-R1
13.	Comp. App. (AT) (Ins) No. 672 of 2021	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd.  <b>With</b>	Sanjana Nandi	Soumya Dutta Usha N. Banerjee Avishek Guha Ishaan Saha Soumya Dutta
14.	Comp. App. (AT) (Ins) No. 907 of 2022	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd. & Ors.	Amit Kasera	
15.	Comp. App. (AT) (Ins) No. 605 of 2022	Amrit Kumar Patel Vs. Phoenix ARC Pvt. Ltd. & Ors.	Naman Gauba	Nidhi Mehrotra-R1 Gautam Singhal-R2 Vinod Chaurasia-R4
16.	Comp. App. (AT) (Ins) No. 683 of 2022	Almas Global Oppurtunity Fund SPC Vs. CA Kannan Tiruvengadam	Sarad Singhania	Rishav Banerjee Pratik Mukhopadhyay-R1 Palzer Moktan

17.	Comp. App. (AT) (Ins) No. 755 of 2022 & I.A. No. 2069 of 2022	Kashvi Power & Steel Pvt. Ltd. Vs. Modern India Con Cast Ltd. & Anr.  <b>With</b>	Arijit Mazumdar	Utsav Mukherjee Jaiveer Kant-R1 Manju Bhuteria Pankaj Agarwal-R2
18.	Comp. App. (AT) (Ins) No. 599 of 2022	Sanjai Kumar Gupta Vs. Brand Alloys Pvt. Ltd.	Aniket Prasoon	Debashis Mukherjee Manju Bhuteria
19.	Comp. App. (AT) (Ins) No. 847 of 2022	Swastik Aqua Ltd. & Anr. Vs. Jharkhand Bijli Vitran Nigam Ltd. & Anr.	Milan S. Negi	Abhishek Anand Pathik Choudhury-R2
20.	Comp. App. (AT) (Ins) No. 873 of 2022	YES Bank Ltd. Vs. Jaypee Healthcare Ltd.	Shardul S. Shroff	Divyanshu Gupta
21.	Comp. App. (AT) (Ins) No. 876 of 2022	Bank of Baroda Vs. Vinod Kumar Gupta & Anr.	Soumya Dutta	
22.	Comp. App. (AT) (Ins) No. 888 of 2022	Sterling Paraphernelia Pvt. Ltd. Vs. Debashis Nanda	Adya Singh	Abhishek Anand Nipun Gautam

#### For Hearing

23.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd.  <b>With</b>	Vikrant Kumar	Swapnil Gupta
24.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2
25.	Comp. App. (AT) (Ins) No. 1027 of 2021	Small Industries Development Bank of India (SIDBI) Vs. Vijender Sharma	S.S. Ahluwalia	Pardeep Dahiya-R1
26.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1

27.	Comp. App. (AT) (Ins) No. 240 of 2022	Citi Securities & Financial Services Pvt. Ltd. Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval & Engineering Ltd. & Anr.	Mahesh Agarwal	Ashish Prasad Dhrupad Vaghani Prachi Johri-R1 Naveli Reshamwalla Ajiz MK Manmeet Singh
28.	Comp. App. (AT) No. 36 of 2021	Creative Security and Management Services Pvt. Ltd. Vs. Union of India & Ors.	Harshita Choubey	Rakesh Tiwari-R1 Raunak Dhillon Isha Malik-R2-4 Gaurav Juneja Anuj Sahay-R5

**02:00 PM**

**For Hearing**

29.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021  <b>(PH)</b>	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors.  <b>With</b>	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
30.	Comp. App. (AT) (Ins) No. 915 of 2021  <b>(PH)</b>	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors.  <b>With</b>	Nidhi Khanna	Dhiraj K. Totala
31.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021  <b>(PH)</b>	Punjab National Bank Vs. Ashish Chhawchharia & Ors.  <b>With</b>	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
32.	Comp. App. (AT) (Ins) No. 686 of 2021  <b>(PH)</b>	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.  <b>With</b>	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
33.	Comp. App. (AT) (Ins) No. 752 of 2021  <b>(PH)</b>	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.  <b>With</b>	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3

<b>34.</b>	Comp. App. (AT) (Ins) No. 801 of 2021  <b>(PH)</b>	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.  <b>With</b>	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
<b>35.</b>	Comp. App. (AT) (Ins) No. 361 of 2022  <b>(PH)</b>	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.  <b>With</b>	Rishi K. Awasthi	Dhiraj Kumar Totala
<b>36.</b>	Comp. App. (AT) (Ins) No. 771 of 2022  <b>(PH)</b>	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors.  <b>With</b>	Nupur Kumar	Rohan Rajadhyaksha Nishant Upadhyay Madhur Arora Dhiraj Kumar Totala Parimal Kashyap-R1 & R3
<b>37.</b>	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	Rohan Rajadhyaksha Malhar Zatakia Dhiraj Kumar Totala Priya Palwa Madhur Arora-R1

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar